

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.115/2018

UNION OF INDIA

Appellant(s)

VERSUS

ASHOK KUMAR

Respondent(s)

WITH

SLP(Crl.) No. 2657/2019 (II-E)

(IA No. 12118/2026 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 01-09-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR

HON'BLE MR. JUSTICE SANJEEV SACHDEVA

For Appellant(s)

Mrs. Aishwarya Bhati, A.S.G.
Mr. Mukul Singh, Adv.
Mr. Balendu Shekhar, Adv.
Mr. Shantnu Sharma, Adv.
Mr. Raghav Sharma, Adv.
Mr. Manish Pushkarna, Adv.
Mr. Arvind Kumar Sharma, Adv.
Dr. N. Visakamurthy, AOR

Ms. Pratibha Jain, AOR
Mr. Puneet Jain, Sr. Adv.
Mrs. Christi Jain, Adv.
Mr. Sugam Gupta, Adv.
Ms. Akriti Sharma, Adv.
Mr. Om Sudhir Vidyarthi, Adv.
Mr. Aditya Jain, Adv.
Mr. Siddharth Jain, Adv.
Mr. Yogit Kamat, Adv.

For Respondent(s)

Mr. Dheeraj Nair, AOR

Dr. N. Visakamurthy, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Criminal Appeal No. 115/2018

Re-list this matter along with other connected matters relating to the 'Cough Syrup' on 27.10.2026.

We make it clear that the matter(s) shall be taken up for hearing on the next date.

Parties are at liberty to file written notes not exceeding 5 pages with font size - 14 in font - Times New Roman/Ariel with double spacing, by the next date of hearing.

SLP(Crl.) No. 2657/2019

In the light of subsequent developments, this special leave petition has become infructuous. The same is dismissed as such.

(BABITA PANDEY)
AR-CUM-PS

(PREETI SAXENA)
COURT MASTER (NSH)